

Category of Consumers	DESU's tariff rates from 9. 4. 85 (paise/unit)
2 <i>Non-domestic</i>	
(a) Low tension supply	89
(b) High tension supply (average realisation)	89
2 <i>Industrial</i>	
(a) Small industrial power	75
(b) Large industrial power (average realisation)	100
4 <i>Agriculture</i>	
for entire consumption	20
5 <i>Street lighting</i> (energy charges)	
for entire consumption	60
6 <i>Night load tariff</i>	
for entire consumption	40
7 <i>Railway traction</i> (66 KV supply)	
for entire consumption	97

Power generation and requirements

875. SHRI K. VASUDEVA PANICKER: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is the total annual requirement of power at present in the country and the total power generation;

(b) what has been the contribution of the Central Government and the States in total power generation during the year 1984-85;

(c) whether the power generation is sufficient to meet the requirements; and

(d) if not, what steps are proposed to be taken by the Central Government to obviate the shortfall?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) The total anticipated requirement of power in the country during 1985-86 is 181,000 million units against which the power generation is anticipated to be 170,000 million units.

(b) The total generation in the country during 1984-85 was 156,661 million units, out of which Central Stations generated 28,126 million units, State Power Stations 118,441 million units and Private Utilities 10,084 million units.

(c) No, Sir.

(d) In order to improve power generation and power availability a number of measures are being taken, which include:

(i) Accelerated commissioning of new generating capacity.

(ii) Measures to improve capacity utilisation of thermal power plants including renovation and modernisation of existing thermal stations.

(iii) Efforts to reduce transmission & distribution losses.

Completion of power projects

876. SHRIMATI KRISHNA KAUL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central Government have directed various State Governments and power generating agencies regarding the timely completion of the power projects under construction and also of their better maintenance; and

(b) whether Government have ascertained the reasons for their delay in completion of the projects; and if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) The main reasons for delay in the completion of projects are:

(i) Inadequate availability of funds, (ii) delay in placement of orders, (iii) delay in the supply of plant and equipment, (iv) delay in completion of civil works, and (v) unsatisfactory industrial relations, etc.

C.G.H.S. dispensary in Malviya Nagar

877. SHRI RAMACHANDRA BHARADWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the CGHS Dispensary building in Malviya Nagar, New Delhi is in a dilapidated and unsafe condition;

(b) if so, the steps taken to shift the dispensary to some safer place;

(c) whether it is a fact that the Central Government Employees Association have urged the Government for improving the condition of the dispensary;

(d) if so, the reasons for not taking action on the representation of the Association; and

(e) by when Government propose to acquire the land suggested by the Association for construction of a new building?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (e) The CGHS dispensary, Malviya Nagar is housed in a private rented building since 29-7-1964 and as no repairs were carried out, the building is no longer suitable for housing the dispensary. The various possible alternatives are being examined in consultation with the CGHS Advisory Committee.

Shipping agreements with other Countries

878. SHRI BHAGATRAM MANHAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Government of India have recently entered into a bilateral shipping agreements/contracts with various countries;

(b) if so, what are the broad details of agreements/contracts with each country, including benefits to India and value of business transacted; and

(c) whether more such agreements/contracts are being contemplated, if so, in the near future, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) to (c) Government of India have not entered into any bilateral shipping agreements in the recent past. The